guilty of malpractices, appropriate action would be taken against them.

It has been ascertained from the Collector that one of the concerned officials, a Superintendent of Central Excise was prematurely retired in December, 1975. Departmental proceedings are in progress against 4 Inspectors of Central Excise. Adjudication proceedings are also reported to have been initiated in the Kanpur Collectorate in a number of cases for offences of the nature referred to by the Committee.]

IDA Aid for Agricultural Projects in Assam

410. SHRIMATI MARGARET ALVA:

SHRIMATI LEELA DAMO-DARA MENON:

DR. RAJAT KUMAR CHAK-RABARTI:

SHRIMATI AMBIKA SONI: SHRIMATI AMARJIT KAUR: SHRI NRIPATI RANJAN CHOUDHURY:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

- (a) whether it is a fact that the International Development Association (IDA), a World Bank affiliate, has agreed to give financial assistance for agricultural development projects in Assam; and
- (b) if so, what are the details thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) Yes, Sir.

- (b) International Development Association has committed a credit of \$8 million for Assam Agricultural development project. This project, interalia, aims at strengthening Agricultural Extension Service, upgrading adaptive research, as also initiating a programme of ground water development within the State.
- 411. [Transferred to the 4th August, 1977].

IFFCO, fertilizers to cooperative societies

412. SHRIMATI MARGARET ALVA:

DR. RAJAT KUMAR CHAK-RABARTI:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPE-RATION be pleased to refer to answer to Starred Question 32 given in the Rajya Sabha on the 14th June, 1977 and state:

- (a) the names of the cooperative societies and the quantum of fertilizer released to each by the Indian Farmers Fertilizers Cooperative during 1976-77, State wise;
- (b) the terms and conditions laid down by the Indian Farmers Fertilizers Cooperative for the release of fertilizers to these cooperative societies?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHA-RIA): (a) Information is given in the statement.

(b) The state-wise terms and conditions to individual cooperative societies are as under:

٠.	`State	• _		Margins(R-/ten)				Quantity Rebate (R)./ton)	
	State		*	Urea	NPK	Payment telms	-	Urea	NPK
_	I. Andhra Pradesh	1		105	150	Cash and carry .			•••
	2. Modhya Pades	h		, 105	120	Do.		•,•	
	3. Maharashtra			105	120	D			
	4. Tamil Nadu	•	•	115	135	15 days credit in Ure 55 days creit in NP		20	25

7.45.7

An over-riding commission is paid to Apex Federations on such sales in view of standing arrangements.